

ITEM NO.801 (MM)

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11002/2024

INDIAN OIL CORPORATION LTD. & ORS.

Appellant(s)

VERSUS

M/S. MODERN SERVICE STATION YAMUNAPAR

Respondent(s)

Date : 01-05-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) Mrs. Priya Puri, AOR

For Respondent(s) Mr. Avi Tandon, Adv.
Miss Meghna Tandon, AOR
Mr. Ami Tandon, Adv.

UPON being mentioned, the Court made the following
O R D E R

IA No.101960/2025 in Civil Appeal No(s). 11002/2024

Not to be deleted from the list of 02.05.2025.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR